

# THE DISTRICT COURT, THALASSERY

## PROCEEDINGS

Dated : 30-06-2017

Establishment - Thalassery Civil Judicial District - Promotion, Transfer and postings of members of staff - Orders issued

Read:- Administrative reasons and service exigencies.

ORDER No: A1 - 333 / 2013

Sri. V.V.Ranjith, Clerk, Munsiff's Court, Payyannur is transferred and posted as such in the Additional District Court-IV, Thalassery. He shall be relieved forthwith. He is not allowed any joining time since the transfer is on his request.

Sd/-

DISTRICT JUDGE

Copy to:

1. The Registrar, (Subordinate Judiciary), High Court of Kerala, Emakulam (With C/L)
2. All Courts in this district.(ADC-I,II,III,IV, MACT, Tly, Tpba, FC, Knr, Tly, SC, Tly,Knr,Pynr, MC, Tly, Knr, Tpba, Pynr, Kpba, GN, Irikkur, Payam and Chokly, CJM, Tly)
3. Section A1,A2, B1, B2, Central Nazir, District Court, Thalassery.
4. The Individuals.
5. The File / Stock File / Proceedings File
6. The Secretary, KCJSO, Thalassery.
7. The PA to the District Judge, Thalassery.
8. One Copy for Circulation in the District Court, Thalassery.
9. One copy to the computer server room to upload in the Official web site of Dist. Court, Tly.

/ By Order /

  
SHERISTADAR.

